

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 27301/2017

(Arising out of impugned final judgment and order dated 21-02-2017 in CRLMA No. 5859/2017 passed by the High Court Of Judicature At Allahabad)

PRADEEP KUMAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR. Respondent(s)
(FOR I.R. and IA No.97554/2017-CONDONATION OF DELAY IN FILING and
IA No.97555/2017-EXEMPTION FROM FILING O.T.)

Date : 03-05-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Anurag Dubey, Adv.
Mr. Rajesh Pathak, Adv.
Mr. Hitesh Vats, Adv.
Mr. S. R. Setia, AOR

For Respondent(s) Mr. Raahul Trivedi, Adv.
Mr. Prabodh Kumar, AOR
Ms. Priti Jignesh Joshi, Adv.
Mr. Tarun Juyal, Adv.
Mr. Varun Mathur, Adv.
Mr. Nitish Garg, Adv.

Mr. Sarvesh Singh Baghel, AOR
Ms. Sakshi Kakkar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matter in August, 2019.

(MEENAKSHI KOHLI)
COURT MASTER

(RENU KAPOOR)
COURT MASTER